## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/13/2017

NAME OF THE PETITIONER(S)

: ARCHER POWER SYSTEMS PVT LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. howtham Keerna Counselfor Petitionens Xhkken for Brichavan Rangunajan

2. J. Sivanandaraaj Cunsel For Peopudeto For M/s. V. Jankarnarayanan

## **ORDER**

Counsels for both the parties are present and submitted that the matter is pending before the NCLAT and prayed for time. At request, time is enlarged. Put up on 15.01.2018 at 10.30 A.M.

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MEMBER (JUDICIAL)

ghk